

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Tecpro Systems Limited Date of Commencement of Liquidation: 16-01-2020; List of Stakeholders as on Date: 16-01-2020; Name of IP: Mr. Ramachandran Subramanian; Process Number: 1; Last 5 digit of registration number: 12136

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				55982553	0	0		NA
2	Liquidation costs incurred till date				153342086	0	0		NA
3	Secured financial creditors	21	111606368659	21	111571748060	0	34620599		NA
4	Unsecured financial creditors	2	1726232263	2	1511232265	0	214999998		NA
5	Operational creditors (Workmen)	0	0	0	0	0	0		NA
6	Operational creditors (Employees)	461	1041421913	434	523929946	0	517491967		NA
7	Operational creditors (Government Dues)	10	1887260645	7	1693626121	0	193634524		NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	42	1460613445	29	178187161	0	1282426284		NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	8462017010	0	0	0	8462017010		NA
Total		538	126183913935	493	115688048192	0	10705190382		